

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO. 84(ND)/2015  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. S. K. MOHAPATRA  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 21.09.2016

NAME OF THE COMPANY: Dr Vijay Badhwar  
V/s.

M/s. GRL OFF Highway Tires Pvt. Ltd. & Ors

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the  
Companies Act 2013.

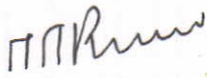
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1)	Mr. ANKIT SHAH Mr. Sandeep kineja	Advocate for Resp 7		Ankit Shah
2)	SANJAY CHAUDHRY Mr Harpreet Singh	Advocate for behkmer		Sanjay Chaudhry
3)	Mr. Vikas Mehra, Adv Ms. Chandni Anand, Adv Mr. Karandeep Khanna, Adv Mr. Jeewan Ballav Binda, Adv	Advocates for Respondent No. 1 to 6		Sanjay Khanna

P.T.O.

## Order

On account of paucity of time, the arguments in this case would not be completed as we have a part heard. Moreover, Learned Counsel for the Petitioner has expressed that by mediation the dispute could be resolved. Let the instructions in writing be brought before this Tribunal by both the Parties if there is any such proposal.

List on 3<sup>rd</sup> October 2016.

  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

  
(S.K. MOHAPATRA)  
MEMBER (T)

21.9.2016  
(A .K. Arora)